GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1647 TO BE ANSWERED ON 27.07.2016

ROBS/RUBS IN MADHYA PRADESH

†1647. SHRI LAXMI NARAYAN YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of level crossings at the national highways in the country especially in Madhya Pradesh along with district-wise details thereof;
- (b) whether the Government has proposed any proposal to construct ROBs/RUBs at such crossings;
- (c) if so, the details thereof; and
- (d) the number of surveys that have been conducted in this regard during the last three years along with the location-wise details of such crossings in respect of which survey has been conducted and the out come thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1647 BY SHRI LAXMI NARAYAN YADAV TO BE ANSWERED IN LOK SABHA ON 27.07.2016 REGARDING ROBS/RUBS IN MADHYA PRADESH

(a): District-wise data of Level Crossings are not maintained. However, number of manned level crossings existing on National Highways in the country, State-wise, as on 01.04.2016 is as below:

State	Number of Manned Level Crossings in the country on National Highways (as on 01.04.2016)
Andhra Pradesh	46
Assam	39
Bihar	60
Chandigarh	0
Chattisgarh	16
Delhi	0
Goa	0
Gujarat	19
Haryana	9
Himachal Pradesh	7
Jammu & Kashmir	0
Jharkhand	18
Karnataka	21
Kerala	6
Madhya Pradesh	25
Maharashtra	12
Manipur	0
Mizoram	1
Nagaland	0
Odisha	19
Puducherry	1
Punjab	9
Rajasthan	41
Tamil Nadu	44
Telangana	1
Tripura	0
Uttar Pradesh	70
Uttarakhand	6
West Bengal	42
Total	512

(b) to (d): As per Memorandum of Understanding (MoU) signed between Ministry of Railways and Ministry of Road Transport & Highways (MORTH) on 10.11.2014, MORTH/National Highway Authority of India (NHAI) will replace all level crossings on National Highway (NH) Corridors by Road Over Bridges (ROBs)/Road Under Bridges (RUBs) at their cost in next five years subject to availability of funds.
